[Shri Ram Niwas]

Notification No. G. S. R. 245 (E) in Gazette of India dated the 15 April, 1972.

APRIL 26, 1972

(ii) The Indian Police Service (Appointment by Competitive Examination) Amendment Regulations, 1972, published in Notification No. G. S. R. 246 (E) in Gazette of India dated the 15th April, 1972. [Placed in Library. See. No. LT—1852/72]

CERTIFIED ACCOUNTS BIG. OF KHADI AND VILLAGE INDUSTRIES COMMISSION 1966-67 AND 1967-68

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHRI SIDDHESHWAR PRASAD); I beg to lay on the Table—

- (1) A copy each of the following papers (Hind: version) under subsection (4) of section 23 of the Khadi and Village Industries Comission Act, 1956:—
 - (i) Certified Accounts of the Khadi and Village Industries Commission for the year 1966-67 together with Audit Report thereon.
 - (ii) Certified Accounts of the Khadi and Villages Industries Commission for the year 1967-68 together with the Audit Report threon.
- (2) Two statements (Hindi and English versions) showing reasons for daley laying the above documents. [Placed in Library See. No. LT—1953/72]

12, 18 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

TWELFTH REPORT AND MINUTES

SHRI M. B. RANA (Broach): I beg to present the following Report and Minutes of the Committee on Public Undertakings '---

(1) Twelfth Report on Food Corporation of India; and (2) Minutes of the sittings of the Committee relating to the above Report.

ESTIMATES COMMITTEE NINETEENTH AND TWENTIETH REPORTS

SHR LILADHAR KOTOKI (Nowgong): I beg to present the following Reports of the Estimates Committee:—

- Nineteenth Report on the Ministry of Industrial Development (Department of Industrial Development)-Industrial Licensing.
- (2) Twentieth Report on the Ministry of Steel and Mines (Department of Steel) - Planning, Development, Production, Distribution etc. of Iron and Steel and Ferro-Alloys.

PUBLIC ACCOUNTS COMMITTEE THIRTY-SEVENTH AND FORTY-SIXTH REPORTS

SHRI SEZHIYAN (Kgmbakonam): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Thirty-seventh Report regarding Report of the Comptroller and Auditor General of India for the year 196.-70, Central Government (Civil) relating to the Ministry of Irrigation and Power and Government of Punjab Audit Report, 1968 relating to Bhakra Dam Administration and Beas Project only.
- (2) Forty-sixth Report regarding Report of the Compiroller and Auditor General of India for the year 1969-70-Central Government (Posts and Telegraphs).

12, 19, hrs

STATEMENT RE: ARRANGEMENTS FOR DEEP SEA FISHING

MR. SPEAKER: Shri Annasaheb. P. Shinde,

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE); May I lay it on the Table of the House?